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Government of India
Ministry of Finance
Department of Revenue
Central Board of Direct Taxes
.....

New Delhi, the 29th May 1986

NOTIFICATION
INCOME TAX

8th Jyaishta 1908 (Saka)

S.O. In pursuance of sub-clause (f) of clause (iii) of sub-section (3) of Section 194A of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies the society known as Naval Group Insurance Fund, New Delhi, for the purposes of the said sub-clause.

No. 6738 [F.No.275/50/86-IT(B)]

D. Man

(B. NAGARAJAN)

DEPUTY SECRETARY TO THE GOVT. OF INDIA.

To

The Manager,
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No. 6738 [F.No.275/50/86-IT(B)] New Delhi, the

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7. Shri H.C. Malhotra, Commodore, IN, Director of Financial Planning (Non-Public Funds), Naval Group Insurance Fund, Dte. of Financial Planning (Non-Public Funds) Naval Headquarters, Sena Bhawan, New Delhi-110011.
8. All Officers/Sections in CBDT.

[Signature]
(B.E. Alexander)

UNDER SECRETARY TO THE GOVT. OF